

F. No. J-11014/10/2024-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

\*\*\*\*

Shastri Bhawan, New Delhi  
Dated the 8<sup>th</sup> January, 2025

**ORDER**

With reference to this Department's Order No. J-11014/1/2022(Part-1)-Judicial dated 29.06.2022, the President is pleased to allow Shri Pushpendra Yadav, Senior Advocate for conducting Central Government litigation before the High Court of Madhya Pradesh (PB) at Jabalpur, on terms & conditions applicable to Deputy Solicitor General of India except monthly retainership fee, vide this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 to be read with OM No. 26(1)/2014-Judl. dated 01.10.2015, for a period upto June, 2025 or till engagement of a Deputy Solicitor General of India for High Court of Madhya Pradesh (PB) at Jabalpur, whichever is earlier.

2. Hindi version of this order will follow.



(M. C. Prusty)

Senior Government Advocate

**Copy (through email) to:-**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. The Registrar, High Court of Madhya Pradesh (PB) at Jabalpur.
4. The Deputy SGIs, High Court of Madhya Pradesh at Indore and at Gwalior.
5. Shri Pushpendra Yadav, Senior Advocate, with request to continue as Dy. SGI taking assistance of a suitable counsel in terms of this Department's OM No. J-11017/61/2024-Judicial dated 02.12.2024.
6. Cash (LA) Section to stop retainership fee to Sh. Pushpendra Yadav, with effect from 17.12.2024.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Spare copies.



(Kumar Gaurva)

Section Officer (Judicial)

Tel. 011-23384945

Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)